

Name of Corporate Debtor : V Hotels Limited Date of Commencement of CIRP : 31 May 2019* List of Creditors as on : March 14, 2023

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Annexure 1

Sl. No.	Name of Creditor	Details of claim received		Amount of claim admitted	Nature of claim	Details of claim admitted		Whether related party?	% of voting share in CoC	Amount of Contingent Claim	Amount of any Mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed			Amount covered by security interest	Amount covered by guarantee							
1	Asset Reconstruction Company (India) Limited (ARCIL) – (assignment from Bank of Baroda, erstwhile Vijaya bank)	Updated claim form submitted On 17 Oct'22	5,22,47,30,170	5,19,97,96,848	Assignment of loan from original lender Bank of Baroda (erstwhile Vijaya Bank)	5,19,97,96,848	5,19,97,96,848	No	24.67%	-	-	2,49,33,322	-	In addition to the security interest, loans are also secured by the personal guarantee extended by Mr. Ajit B Kerkar and corporate guarantee by Tulip Star Hotels Limited and Tulip Hotels Private Limited
2	Asset Reconstruction Company (India) Limited (ARCIL) – (assignment from Bank of India)	Updated claim form submitted On 17 Oct'22	3,86,11,57,907	3,84,07,59,829	Assignment of loan from original lender Bank of India	3,84,07,59,829	3,84,07,59,829	No	18.22%	-	-	2,03,98,078	-	
3	Asset Reconstruction Company (India) Limited (ARCIL) – (assignment from Union Bank of India)	Updated claim form submitted On 17 Oct'22	3,38,20,68,048	3,35,90,61,709	Assignment of loan from original lender Union Bank of India	3,35,90,61,709	3,35,90,61,709	No	15.93%	-	-	2,30,06,339	-	
4	Asset Reconstruction Company (India) Limited (ARCIL) – (assignment from Punjab National Bank)	Updated claim form submitted On 17 Oct'22	3,17,32,52,264	3,15,03,54,138	Assignment of loan from original lender Punjab National Bank	3,15,03,54,138	3,15,03,54,138	No	14.94%	-	-	2,28,98,126	-	
5	Pegasus Asset Reconstruction Private Limited – (assignment from Canara Bank)	Updated claim form submitted On 17 Oct'22	3,31,35,38,158	3,31,35,33,423	Assignment of loan from original lender Canara Bank	3,31,35,33,423	3,31,35,33,423	No	15.72%	-	-	4,735	-	
6	Pegasus Asset Reconstruction Private Limited – (assignment from Indian Bank)	Updated claim form submitted On 17 Oct'22	1,90,46,86,525	1,90,46,81,842	Assignment of loan from original lender Indian Bank	1,90,46,81,842	1,90,46,81,842	No	9.04%	-	-	4,683	-	
Total			20,85,94,33,071	20,76,81,87,788		20,76,81,87,788	20,76,81,87,788		98.52%	-	-	9,12,45,283	-	

Note: The details presented above are subject to revisions including on account of receipt of additional information and shall be updated accordingly.

*read with the NCLT order dated 7 Sep'22 for exclusion of period of 964 days from 11 Dec'19 to 01 Aug'22